

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
STARRED QUESTION NO. 7
TO BE ANSWERED ON 16/11/2016**

VULGARTITY IN TV PROGRAMME

***7. SHRI JANARDAN SINGH SIGHRIWIL :**

Will the Minister of **INFORMATION AND BROADCASTING**

be pleased to state:

- (a) whether the Government has taken cognizance rise in obscenity, vulgarity and nudity in the television programmes in the country;
- (b) if so, the details of channels against whom action has been taken for violating the norms/guidelines during the last three years and the current year;
- (c) whether there is any self regulation in place to check/curb vulgarity and indecency in programmes telecast on TV channels and if so, the details in the this regard; and
- (d) the steps taken/being taken by the Government to monitor the content of the programmes being telecast on Doordarshan and Private channels?

ANSWER

**MINISTER OF INFORMATION & BROADCASTING
(SHRI M. VENKAIAH NAIDU)**

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO. 7 FOR ANSWER ON 16.11.2016**

(a) to (d): As per existing regulatory framework, all programmes telecast on TV channels are required to adhere to the Programme Code prescribed under the Cable Television Networks (Regulation) Act, 1995 and Cable Television Network Rules, 1994 framed thereunder. The Act does not provide for pre-censorship of any programme telecast on such TV channels. However, it prescribes that all programmes telecast on such TV channels should be in conformity with the prescribed Programme Code enshrined in the said Act and the rules framed thereunder, which contains a whole range of parameters to regulate programmes including content of obscenity, vulgarity and nudity in TV programmes.

Ministry has constituted an Inter Ministerial Committee (IMC) to look into the violations suo-motu or whenever violation of the Programme and Advertising Codes is brought to the notice of this Ministry in respect of private satellite TV channels by vigilant citizens about objectionable content on TV. IMC has representatives from the Ministry of Home Affairs, Defence, External Affairs, Law, Women and Child Development, Health and Family Welfare, Consumer Affairs and a representative from the industry in Advertising Standards Council of India (ASCI). IMC meets periodically and recommends action in respect of violations. Details of action taken on violation of Programme Code by private TV channels for telecast of content of obscenity, vulgarity and nudity in TV programmes during the last three years and the current year are enclosed at **Annexure**.

TV channels are required to preserve a copy of their telecast for 90 days. In case a violation is reported they are obliged to share the recordings and archive it until the matter is resolved.

Government has encouraged self-regulation in electronic media by the Industry. News Broadcasters Association (NBA), which represents Private television news and current affairs broadcasters, as part of its self-regulation mechanism, has formulated a Code of Ethics and Broadcasting Standards covering a wide range of principles to self-regulate news broadcasting. NBA has also formulated News Broadcasting Standards Regulations. They have set up a Two-Tier structure to deal with content related complaints- at Tier I, by the individual broadcasters and at Tier II, by News Broadcasting Standards

Authority (NBSA). The Authority consists of a Chairperson who is a retired Judge of the Supreme Court and eight other members. Members of the Authority comprise of 4 (four) eminent editors employed with broadcaster and 4 (four) persons having special knowledge and/or practical experience in the field of law, education, medicine, science, literature, public administration, consumer affairs, environment, human psychology and/or culture.

Besides, Indian Broadcasting Foundation (IBF), which represents non-News and entertainment channels, has laid down Content Code & Certification Rules 2011 covering an entire gamut of content-related principles and criterion for television broadcast. As part of self-regulation mechanism, a two-Tier complaints redressal system has been set up by IBF. At the Tier-I level, each Broadcaster has set up a Standard and Practices (S&P) Department with a Content Auditor to deal with the complaints received for content aired on its channels. At the Tier II, a Broadcast Content Complaints Council (BCCC) has been set up. The BCCC has 13 Members headed by a retired Judge of the Supreme Court or High Court as Chairperson and 12 other Members, viz. 4 eminent persons, 4 members from any National Level Statutory Commissions and 4 Broadcast members and two (2) Special Invitees to deal with complaints against regional language content.

Also, Advertising Standards Council of India (ASCI), established in 1985, has set up Consumer Complaints Council (CCC) to consider complaints in respect of advertisements. The CCC currently has 28 members; 12 are from within the industry and 16 are from the civil society like well known doctors, lawyers, journalists, academicians, consumer activists etc.

In so far as Doordarshan Channels are concerned, Doordarshan has its own Broadcasting Code and Social Objectives and advertisement Code for production and telecast of programmes to ensure that no programmes containing obscenity, vulgarity and nudity go on air.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION No.* 7 FOR ANSWER ON 16.11.2016**Action Taken on violation of Programme and Advertisement code by Private TV channels for telecasting content depicting vulgarity, obscenity in last three years and current year.****Year – 2013**

Sl. No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken
1.	Enterr 10	Telecast of Hindi feature film 'Musafir' , 'Plan' and 'Ashiq Banaya Apne'- 'A' certified films.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day .
2.	Zing	Telecast of Hindi feature film "Hawas" - 'A' certified film.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day .
3.	Manoranjan TV	Telecast of Hindi feature film "Topless" - "A' certified film.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day .
4.	SS TV	Telecast of Trailer of the film "Friends with Benefits" which was not certified by CBFC for telecast on TV channels.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day .
5.	FTV	Telecast of an advertisement of Vodka on 2.3.2011 in a programme Fashion TV Launch Party	An Advisory dated 17.01.2013 was issued to the channel.
6.	FTV	Telecast of programme "Designers in High Definition" on 11.9.11, "Chantellie Lingrie, Paris" on 12.09.11 & "Lingerie" on 15.09.11 and "15th Anniversary-Top Designers" showing obscene and women denigrating content	An Order dated 28.03.2013 was issued to the channel prohibiting the transmission of the channel for 10 days
7.	NDTV Good Times	Telecast of programme "Life a Beach" during April, May ,2011 showing obscene and women denigrating content	An Advisory dated 02.04.2013 was issued to the channel.
8.	Mahuaa	Telecast of Hindi feature film 'Aulaad' and 'Ek Aur Kurukshetra' - 'A' certified films.	An order dated 25.04.2013 was issued to the channel prohibiting the transmission of the channel for one day.
9.	AXN	Telecast of Hindi feature film 'Darkness Falls' - 'A' certified film.	An order dated 25.04.2013 was issued to the channel prohibiting the transmission of the channel for one day.
10.	Movies Ok	Telecast of Hindi feature film 'Dil Jale' - 'A' certified film.	An order dated 01.05.2013 was issued to the channel prohibiting the transmission of the channel for one day.
11.	Comedy Central	Telecast of programme "Stand Up Club"	An order was issued on 17.05.2013 prohibiting the transmission of the channel for 10 days
12.	IBN 7	Telecast of the Advertisement of "Axe Shower Gel" containing vulgar and indecent content.	Order dated 29.05.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
13.	MTV	Telecast of the advertisement of "Axe Shower Gel" containing vulgar and indecent content.	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.

14.	VH1	Telecast of advertisement of "Axe Shower Gel" showing obscene and women denigrating content	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
15.	Colors	Telecast of advertisement of "Axe Shower Gel" showing obscene and women denigrating content	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
16.	N TV	Telecast of News report showing contents offending good taste and decency and women denigrating	An order dated 18.09.13 issued to the channel to run the apology scroll for three days.
17.	Zoom TV	Telecast of Film "Teesri Aankh - 'A' certified film.	An order dated 01.10.2013 was issued to prohibit the transmission or re-transmission for one day
18.	ABN Andhra Jyoti	Telecast of a song based programme on "Ide Mallea Velavani" containing obscene and women denigrating content	An order dated 01.10.2013 was issued to the channel to prohibit the transmission or re-transmission for seven days.
19.	Manoranjan TV	Telecast of 'A' Certified Hindi feature film "Ek Chatur Nar"	order was issued on 17.05.2013 to prohibit the transmission or re-transmission of channel for seven days
20.	BIG CBS LOVE	Telecast of programme "Excused" containing women denigrating content	An order was issued on 15.10.2013 to the channel to prohibit the transmission or re-transmission of channel for one day.
21.	UTV Bindass	Telecast of a programme "Emotional Atyachaar Season 3" containing obscene content	An order dated 06.11.2013 was issued to prohibit the transmission or re-transmission for three days
22.	Manoranjan TV	Telecast of various films without showing CBFC certificates	A warning dated 26.12.2013 was issued to the channel

Year – 2014

Sl. No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken
23.	WB	Telecast of a "V/UA" certified film "It's a Boy Girl Thing" showing obscene and women denigrating content	Order dated 16.01.2014 was issued for taking the channel off air for one day.
24.	Lemon News	Telecast a news report, revealing the identity of the sexually abused women	A warning dated 10.03.2014 was issued to channel
25.	Amrita TV	Telecast of 'A' Certified film, 'The Don'	A warning dated 27.03.2014 was issued to channel
26.	All channels	TV Channels continue Telecast Films without displaying CBFC Certificates.	A Advisory dated 29.05.2014 was issued to All TV Channels.
27.	Vasanth TV	Telecast a programme called 'Vaimaye Vellum' revealed the identity of sexually abused minor children	A warning dated 27.08.2014 was issued to the channel

Year – 2015

Sl. No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken
28.	NTV	Telecast a song-based programme 'Cine Colors'	An order dated 19.01.2015 was issued to the channel for taking the channel off air for seven day.
29.	NTV	Telecast of news report revealed the identity of sexual harassment minor boy	An Warning dated 23.03.2015 was issued to channel
30.	Satlon News	Telecast of News report about a private corporate party organised in a five star hotel on the Pune-Mumbai highway	An order was issued on 27.03.2015 to the channel to prohibit the transmission or re-transmission of channel for 30 day.
31.	Jai Hind	Telecast of 'A'; certified film, titled 'Hai Harithe'	An order was issued on 07.04.2015 to the channel to prohibit the transmission or re-transmission of channel for one day.
32.	Russia Today TV	Telecast of obscene programme 'Crazy Alert'	An Advisory dated 06.07.2015 was issued the channel.
33.	A2Z News TV	The Channel telecast news reports on various date and revealed the identity of Sexual assault minor victims	A warning dated 07.08.2015 was issued to the channel.

YEAR- 2016

Sl. No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken
34.	Care World	Telecast of a programme "Kya Karun Main AB?" on unnatural sex.	A warning dated 24.05.2016 was issued to the channel.
35.	F TV	Telecast of a programme namely fotos in alleged violation of the programme code	An Advisory dated 25.05.2016 issued to the channel
36.	CVR English News Channel	Telecast of News bulletins showing disturbing visuals of dead bodies	An Advisory dated 25.05.2016 issued to the channel
37.	Oscar Movies	Telecast of 'A' certified films on various dates.	An Advisory dated 06.06.2016 issued to the channel
38.	Care World	Telecast obscene programme 'Kya Karu Mai Aab	An order was issued on 02.11.2016 to the channel to prohibit the transmission or re-transmission of channel for one day
39	News Time Assam	Telecast of News story defaming the image of MLA and denigrating women	An order dated 2.11.2016 was issued on 2.11.2016 to the channel to prohibit the transmission or re-transmission of channel for one day (carry out the three awards of one day off air concurrently
